

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

**O R D E R**

**Subject:-** Appointment to the posts of Senior Scale Stenographers, Junior Scale Stenographers and Steno-Typists, pursuant to Advertisement Notification No. 01/2018 dated 18-04-2018.

**No.** 117/NG **Dated :** 25-04-2019

In pursuance of the Advertisement Notification No. 01/2018 dated 18-04-2018 and on the strength of performance in shorthand and transcription test conducted by the High Court, the following candidates (category wise and in order of merit) are temporarily appointed as Senior Scale Stenographers, Junior Scale Stenographers and Steno-Typists, in the High Court of Jammu and Kashmir, in the pay scales shown against each: -

S. No.	Roll No.	Name of the Candidate	Category	Place of posting
<b>Senior Scale Stenographers = Pay Level - 7 (44900-142400)</b>				
1.	700000143	Shammi Kumar S/O: Shri Romesh Chand R/O: Village Badala, P.O. Changran, Tehsil Kathua	OM	High Court Wing, Jammu
2.	700000110	Ms. Renu Bala D/O: Shri Tilak Raj R/O: 119/F, Janki Vihar, Patoli Morh, Old Janipur, Jammu	SC	High Court Wing, Jammu
<b>Junior Scale Stenographers = Pay Level - 6B (35600-112800)</b>				
3.	700000009	Sunil Kumar S/O: Shri Suraj Parkash R/O: Rahya, Government Boys School, Patti, Samba	OM	High Court Wing, Jammu
4.	700000006	Sunil Kumar S/O: Shri Mool Raj R/O: Ward No. 56, P.O. Gangyal, near Janta Floor Mill, Gangyal, Jammu	SC	High Court Wing, Jammu
<b>Steno-Typists = Pay Level - 5 (29200-92300)</b>				
5.	700000401	Manmeet Singh D/O: Shri Uttam Singh R/O: Village Karalian, Ramgarh, Samba	OM	High Court Main Wing

6.	700000071	Ms. Neha Kumari D/O: Shri Joginder Kumar R/O: Mohalla Bhagata, Paloura, Near Shiv Mandir, Jammu	SC	High Court Wing, Jammu
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Note: -

- The appointment of each candidate, named above, shall be subject to the rider that if anything adverse is found against him/her during the course of verification of his/her character, antecedents and the testimonials, his/her appointment shall be liable to be terminated/cancelled.
- The head of concerned office shall get the testimonials and antecedents of the newly appointed Stenographers verified from the concerned authorities, before drawing their salaries.
- All the appointees are hereby directed to join within 15 days from the date of the issuance of this order and submit their joining report before the Office of posting shown against each.

By order;

(Sanjay Dhar)  
Registrar General

No: 2093-2112/NG /NG

Dated 25-04-2019

Copy to:-

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Her Lordship.
- Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for information of His Lordship.
- Registrar Vigilance, High Court of J&K, Jammu
- Registrar Rules, High Court of J&K, Jammu
- Registrar Judicial, High Court Wing, Jammu/Srinagar
- Central Project Coordinator, e-Court, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
- Director Information, State of Jammu and Kashmir, Jammu, with the request to publish the same in two leading English newspapers of the State having wide circulation in all the provinces of the State.
- Chief Accounts Officer, High Court Main Wing, Jammu
- Accounts Officer, High Court Wing, Jammu  
.....for information and necessary action
- S/Shri \_\_\_\_\_  
....for formation and compliance.

Registrar General  
25/4/19